

PAPERS LAID ON THE TABLE

ECONOMIC SURVEY, 1981-82 AND ANNUAL REPORT OF INDUSTRIAL AND COMMERCIAL UNDERTAKING OF THE CENTRAL GOVERNMENT PUBLIC ENTERPRISES SURVEY) FOR 1980/81.

THE MINISTER OF FINANCE (Shri Pranab Mukherjee): I beg to lay on the Table

(1) A copy of "economic Survey, 1981-82" (Hindi and English versions). [*Placed in Library. See No. LT-3329/82*]

(2) A copy of the Annual Report (Hindi and English versions) on the working of the Industrial and Commercial Undertakings of the Central Government (Public Enterprises Survey) for the year 1980-81 (Volumes I to III). [*Placed in Library. See No. LT-3330/82*].

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951, REVIEWS ON AND ANNUAL REPORT OF MINING AND ALLIED MACHINERY CORPORATION LTD. DURGAPUR FOR 1980-81, HEAVY ENGINEERING CORPORATION LTD. RANCHI FOR 1980-81, TUNGBHADRA STEEL PRODUCTS LTD. TUNGBHADRADAM (KARNATAKA) LTD. 1980-81 TRIVENI STRUCTURALS LTD. NAINI-ALLAHABAD FOR 1980-81 ETC.

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): I beg to lay on the Table

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951—

(i) S.O. 765 (E) published in Gazette of India dated the 22nd October, 1981 regarding continuance of management of Messrs Carter Pooler and Company Limited, Calcutta beyond five years.

(ii) S.O. 784 (E) published in Gazette of India dated the 2nd November, 1981 regarding continuance of management of Messrs Ganesh Flour Mills Company Limited, Delhi beyond five years.

(iii) S.O. 825 (E) published in Gazette of India dated the 24th November, 1981 regarding continuance of management of Messrs Pulgaon Cotton Mills Limited, Pulgaon beyond five years.

(iv) S.O. 827 (E) published in Gazette of India dated the 24th November, 1981 regarding continuance of management of Messrs India Machinery Limited, Howrah beyond five years.

(v) S.O. 832 (E) published in Gazette of India dated the 28th November, 1981 regarding continuance of management of Messrs Containers and Closures Limited, Calcutta beyond five years.

(vi) S.O. 906 (E) published in Gazette of India dated the 22nd December, 1981 regarding continuance of management of Messrs Cauvery Shinning and weaving Mills Limited. Pudakkotal beyond five years. [*Placed in Library. See No. LT-3337/82*]. See No. LT-3331/82]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956—

(a) (i) Review by the Government on the working of the Mining & Allied Machinery Corporation Limited, Durgapur, for the year 1980-81.

(ii) Annual Report of the Mining & Allied Machinery Corporation Limited, Durgapur, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-3332/82*]

(b) (i) Review by the Government on the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 1980-81.